

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **12.08.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 288/2024 For Stay IA No. 756/2024	Mr. Himanshu Srivastava	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 289/2024 For Condone Delay IA No. 757/2024 For Exemption IA No. 758/2024	Metabion International AG Vs Trivitron Healthcare Pvt. Ltd.	Mr. Ashwin Shanbhag	Mr. S Sathiyarayanan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 281/2024 For Condone Delay IA No. 741/2024 For Exemption IA No. 742/2024	Kamineni Venkata Krishan Rao Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd.	Mr. TK Bhaskar	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	9805130/00580/2024	The District Collector - Mr. Nishanth Kumar, IAS & 2 Ors. Vs K Sivalingam, RP &3 Ors.	Mr. P Subash	
5.	9805130/01189/2024	Nimmagadda Surya Pradeep Bio-Tech Pvt. Ltd. Vs Kamineni Steels and Power India Pvt. Ltd. & Anr.	M/s Anjani Kumar Mishra	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana- R3

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) To Vacate Stay IA No. 82/2022	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Mr. B Giridhara Rao	Mr. H Karthik Seshadri

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 966/2023 (To implead) & IA No. 485/2021 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 404/2024	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh
9.	IA No.847/2022 (To implead) in Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No.435/2022 For Stay IA No.433/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment)

	For Exemption IA No.434/2022 To Adv. Hg. IA No.197/2024			
10.	IA No. 478/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt. Ltd. & 2 Ors Vs. District Collector, Dindigul & 4 Ors.	Ms. A. Vidya	Mr. S Senthilvel-R4
11.	IA No.937/2022 (To Implead) in Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No.818/2022 For Urgent Hearing IA No.819/2022 Leave to file IA No.820/2022 For Dispense With IA No.821/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21, 657 & 1404/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand- R1, R2
12.	IA No. 980/2022 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 403/2022 For Stay IA No. 978/2022 For Exemption IA No. 979/2022	Bhavna Jain, Suspended Director of M/s. Ezhil Chemical Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Pawan Jhabakh	Mr. K Chandrasekaran- R1
13.	IA No. 1360/2023 & IA No. 100/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramaniam & Associates

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 753/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. Santosh Ukkur	Mr. T Ravichandran- R1 Mr. T Sundar Rajan R2 Mr. K Surendar and Chenthoori Pugazhendhi- R3

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No.240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner & Anr.	Mr. B Dhanaraj	Mr. PK Panneer Selvam- R1 Ms. Rajalakshmi Varadharajan- R2/Liquidator
16.	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Mr. Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt Ltd Vs Ram Raghav Spintex Pvt Ltd. & Anr.	Mr. K Jagannathan	Mr. Alladi Rahul- R1
17.	Comp App (AT) (CH) (Ins) No. 10/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner- II, EPFO Vs M/s. Panyam Cements and Mineral Industries Limited & 3 Ors.	Dr. S Vidya	Mr. R Sivaraman- R1 R3 R4
18.	Comp App (AT) (CH) (Ins) No. 63/2024 For Stay IA No. 190/2024	Narayan Maheshwari Vs Kavitha Surana, Liquidator of Shri Veerganapathi Steels Pvt. Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr.Sathiyarayanan- R1
19.	Comp App (AT) (CH) (Ins) No. 152/2024 For Stay IA No. 405/2024	Owk Madhu Manohara Rao Vs Lakshmi Transcon Pvt. Ltd. Rep by Shri P.V. Narayana Rao, Liquidator & 6 Ors	Mr. Y Suryanarayana	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd. & Anr.	Mr. Kairav Trivedi, CA	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
21.	Comp App (AT) (CH) (Ins) No. 422/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	DP Sadhu Suspended Director of M/s Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr.	Ms. S Shanmitha	Mr.Adhivarahan R1
22.	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No.157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra & Anr.	Mr. Anant Merathia	Ms. Poornima Hatti R1 Mr. Edward James R2
23.	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia- R2
24.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
25.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli

26.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Mr. Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. ML Ganesh- R2
27.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. ML Ganesh- R2
28.	Comp App (AT) (CH) (Ins) No.190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh- R1

02:00 pm

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	IA No. 749/2024 (Adv. Hg.) in TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No. 743/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors.	Ms. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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